THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) The National Film Development Corporation Limited (NFDC)/Film India International Limited—Public Sector Undertakings—have incurred an expenditure of Rs. 5.83 crores till date towards the production of the film on Mahatma Gandhi.

(b) The distribution of the film would be undertaken in accordance with the terms of the co-production agreement. According to this agreement, the distribution of the film would be undertaken by IFI/GFI or a company set up by them in USA and Canada. The NFDC would handle distribution of the film in India, Pakistan, Bangladesh, Nepal, Sri Lanka, Burma, Bhutan, Malaysia, Indonesia, Singapore, Afghanistan, USSR, Poland, Romania, Czechoslovakia, Yugoslavia, Hungary, Bulgaria, GDR, Albania. The distribution of the film in the remaining territories would be assigned to M/s Filmcrest a subsidiary of IFI-GFI/Indo British Films. The parties to the co-production agreement would be entitled to share profits in proportion to their investment in the production.

राष्ट्रीय फिल्म विकास निगम द्वारा कम लागत के थियेटरों के निर्माण के लिए वित्तीय सहायता

4899. **आचार्य भगवान देव :** क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के राष्ट्रीय फिल्म विकास निगम द्वारा ग्रामीण अर्ध-ग्रामीण तथा शहरी क्षेत्रों में कम कीमत वाले थियेटरों के निर्माण के लिये वित्तीय सहायता दी जाती है; और

(ख) यदि हां, तो किन राज्यों ने इस सहायता का उपयोग किया है और इस सहायता के साथ ग्रामीण अर्ध-ग्रामीण तथा शहरी क्षेत्रों में कितने थियेटर खोले गये हैं ?

सूचना और प्रसारण मंत्री (श्री बसन्त साठे): (क) जी, हां।

(ख) राष्ट्रीय फिल्म विकास निगम ने तमिल नाडु (8), महाराष्ट्र (5), आंध्र प्रदेश (4), केरल (1), कर्नाटक (2), उड़ीसा (8), मध्य प्रदेश (1), उत्तर प्रदेश (4) तथा पश्चिम बंगाल (5) के राज्यों के 38 आवेदकों को ऋण मंजूर किए हैं। एक थियेटर ने कर्नाटक राज्य में हरियुर, जो अर्द्ध शहरी क्षेत्र है, में व्यावसायिक प्रदर्शन शुरू कर दिया है।

Pump Storage Project for Kota

4900. SHRI KRISHNA KUMAR GOYAL: Will the Minister of ENERGY pleased to state:

(a) whether it is a fact that a pump storage project has been formulated for Kota;

(b) if so, the power generation capacity thereof; and

(c) other details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Rajasthan State Electricity Board submitted a project report on the Pumped Storage Scheme at Kota during January 1979 to the Central Electricity Authority. his report envisages the installation of two units of 100 MW each operating under an average head of 189 m in a power house to be located on the foreshore of Jawahar Sagar Reservoir of the Chambal Complex.

This project report was examined in the Central Electricity Authority and Central Water Commission and comments sent to the State authori-

ties. The project required to be recast to take into account the various points raised by the Central Electricity Authority and Central Water Commission. Assistance of CEA and CWC have been sought by the State authorities in recasting the project proposals and the same is being provided.

Visit by Liaison Officers to Ministry

4901. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 4208 on 15th September, 1981 regarding visit by retired officers to Ministry and state:

(a) whether he is aware that these Liaison Officers continue to visiting the Sections dealing with their subjects like synthetic fibre industry and are handling over personally all communications from their principals to the Desk Officer concerned direct and getting their replies also in the same manner and their visits continue unchcked;

(b) whether he has considered the expediency of inter-changing the Desk Officers/Staff working in these vulnerable Sections in view of the various allurements offered by the industrial house through these Liaison Officers in the interests of ensuring high public standards and rooting out rampant corruption; and

(c) what steps he has taken or proposes to take after taking a cue from part (d) of the Question referred to above to continuance of such malpractices?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The visitors to the Ministry are prohibited from meeting the officers below the rank of Under Secretary or from visiting rooms where Desk/Section officers sit.

(b) Rotational transfers of staff are effected at suitable intervals as far as possible.

(c) No such malpractice has come to notice.

मध्य प्रदेश में मिट्टी के तेल के डीलरों की नियक्ति

4902. श्री केयूर भूषण : क्या पेट्रोलियम, रसायन ग्रौर उर्वरक मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश सरकार ने खण्ड स्तर पर मिट्टी के तेल के डीलर नियुक्त करने के प्रस्ताव भेजे हैं;

(ख) यदि हां, तो केन्द्र सरकार द्वारा इस बारे में क्या कदम उठाये जा रहे हैं;

(ग) इस समय ऐसे कितने खण्ड हैं जिन में मिट्टी के तेल के डीलर पहले ही नियुक्त किए जा चुके हैं;

(घ) क्या मिट्टी के तेल के डीलरों की नियुक्ति में शिक्षित बेरोजगारों, हरिजनों तथा ग्रादिवासियों को प्राथमिकता दिये जाने का विचार है; ग्रौर

(ङ) यदि हां, तो तत्संबंधी पूर्ण ब्यौरे क्या हैं ?

पेट्रोलियम, रसायन ग्रौर उर्बरक मंत्री (श्री प्रकाश चन्द्र सेठी): (क) मध्य प्रदेश सरकार का प्रस्ताव यह है कि प्रत्येक दो खण्डों (ब्लाकों) में मिट्टी के तेल के डीलर की नियुक्ति की जाए ।

(ख) प्रस्ताव पर उद्योग तथा राज्य सरकार से परामर्श करके विचार किया जा रहा है ।

(ग) मध्य प्रदेश सरकार से प्राप्त एक रिपोर्ट के ग्रनुसार कुल 457 खण्डों में